

ITEM NO.22

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1239/2023

THE STATE OF TAMIL NADU

Petitioner(s)

VERSUS

THE GOVERNOR OF TAMILNADU & ANR.

Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No. 1271/2023 (X)

(FOR ADMISSION)

Date : 01-12-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Mukul Rohatgi, Sr. Adv.
Mr. P Wilson, Sr. Adv.
Mr. Sabarish Subramanian, AOR
Mr. C Kranthi Kumar, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Danish Saifi, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Apoorv Malhotra, Adv.
Mrs. V Keerthana, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the Petitions on 11 December 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR